

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 254 of 2012

Dated : 18th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. Jayesh Gaurav
Mr. Anisha Upadhyay

Counsel for the Respondent (s): Mr. Anand K. Ganesan &
Ms.Swapna Seshadri for R.1

ORDER

The learned counsel for the Appellant submits that he has already filed the Written Submissions on 14.11.2013.

The learned counsel for the Respondent is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs